

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 409
CP(CAA)20/ND/2024

IN THE MATTER OF:

Paduka Consultants Private Limited And ... Applicant
Paduka Hospitality Private Limited

Under Section 230-232.

Order delivered on 07.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Sumit Garg, Adv. Prateek Jain
For the Respondent :
For the RD : Adv. Jyoti Khurana

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **02.07.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)